



കേരള സർക്കാർ
Government of Kerala
2018



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI
Reg. No. KL/TV(N)/634/2018-20

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 7 Vol. VII	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2018 ഒക്ടോബർ 23 23rd October 2018	നമ്പർ No. } 42
		1194 തുലാം 6 6th Thulam 1194	
		1940 കാർത്തികം 1 1st Karthika 1940	

PART III

Judicial Department

Chief Judicial Magistrate's Court, Thiruvananthapuram

NOTIFICATION

No. A1-8012/2018.

1st October 2018.

Sub:—Honorary Special Judicial Magistrate of the Second Class Thiruvananthapuram—Conferring of Powers under section 14 (1) and 190 (2) of the Code of Criminal Procedure, 1973—reg.

Ref:—1. G.O. (Ms.) 230/99/Home dated 22-11-1999.

2. Notification No. B4(A)-34503/2014 dated 25-9-2018 of the Hon'ble High Court of Kerala.

In exercise of the powers conferred under Section 14 (1) and 190 (2) of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the Chief Judicial Magistrate, Thiruvananthapuram hereby empowers the Honorary Magistrate mentioned in column No. (1) of the schedule given below, all the powers conferred on a Magistrate of the Second Class under the said code, and to take cognizance of the offences mentioned in column No. 3 of the schedule within the area mentioned in column No. (2) of the schedule below for one year from 1-10-2018 as such Magistrate.

SCHEDULE

<i>Name and Designation</i>	<i>Area of Jurisdiction</i>	<i>Offences</i>
(1)	(2)	(3)
Sri N. Venugopalan Nair, Honorary Special Judicial Magistrate of Second Class, Thiruvananthapuram	Corporation area of Thiruvananthapuram	All Second Class offences coming in the category of petty cases and Traffic offences arising in the Corporation area of Thiruvananthapuram District

Thiruvananthapuram.

A. S. MALLIKA,
Chief Judicial Magistrate.

Explanatory Note

The Judgment of the Hon'ble Supreme Court dated 19-3-1997 in W.P (Cr1.) No. 5943/80 and 294/94, it was directed to establish adequate number of special Judicial Magistrate Courts for the speedy disposal of petty cases and traffic offences so as to relieve the regular courts to deal with more Serious cases and accordingly a Honorary Special Judicial Second Class Magistrate Court has been sanctioned at Thiruvananthapuram also as per G.O. (Ms.) 230/99/Home dated 22-11-1999. The Hon'ble High Court as per the notification cited under reference 2, appointed Sri N. Venugopalan Nair, TC. 22/773, Ambadi, Attukal, Manacaud P.O., Thiruvananthapuram-695 009 as Honorary Special Judicial Magistrate of Second Class, Thiruvananthapuram U/s.13 of Cr. PC, 1973 for one year with effect from the date of assumption of charge. Hence this notification.

Court of Judicial First Class Magistrate-II,

(2)

Perambra

ലേലപ്പരസ്യം

(1)

നമ്പർ എ2-3714/2018.

2018 ഒക്ടോബർ 9.

ഈ കോടതിയിൽ നിന്നും തീർപ്പ് കൽപ്പിച്ച താഴെ പറയുന്ന കേസുകളിൽ ഉൾപ്പെട്ട തൊണ്ടി മുതലുകൾ 22-11-2018-ാം തീയതി 10.30 മണിക്ക് അത്തോളി പോലീസ് സ്റ്റേഷൻ പരിസരത്തുവെച്ച് പരസ്യമായി ലേലം ചെയ്യുന്നതാണ്. ലേലസംഖ്യ നികുതിയടക്കം ലേലസമയത്തുതന്നെ ഓഫീസിൽ അടയ്ക്കേണ്ടതാണ്. എന്തെങ്കിലും കാരണവശാൽ ലേലം മേൽ കാണിച്ച തീയതിയിൽ നടക്കാതെ പോകുകയോ ലേലം മാറ്റിവയ്ക്കുകയോ ചെയ്യപ്പെടുകയാണെങ്കിൽ 26-11-2018-ാം തീയതി മേൽപ്പറഞ്ഞ സ്ഥലത്തുവെച്ചുതന്നെ ലേലം നടക്കുന്നതാണ്.

Item No. PR — 356/09

Case No.—Atholy Crime 1319/09

Description of Vehicle —KL 11 AB 1514 Hero Honda
Motor Cycle

Premises —Atholy Police Station.

നമ്പർ എ2-3714/2018.

2018 ഒക്ടോബർ 9.

ഈ കോടതിയിൽ നിന്നും തീർപ്പ് കൽപ്പിച്ച താഴെ പറയുന്ന കേസുകളിൽ ഉൾപ്പെട്ട തൊണ്ടി മുതലുകൾ 21-11-2018-ാം തീയതി 10.30 മണിക്ക് പെരുവണ്ണാമുഴി പോലീസ് സ്റ്റേഷൻ പരിസരത്ത് വെച്ച് പരസ്യമായി ലേലം ചെയ്യുന്നതാണ്. ലേലസംഖ്യ നികുതിയടക്കം ലേലസമയത്തുതന്നെ ഓഫീസിൽ അടയ്ക്കേണ്ടതാണ്. എന്തെങ്കിലും കാരണവശാൽ ലേലം മേൽ കാണിച്ച തീയതിയിൽ നടക്കാതെ പോകുകയോ ലേലം മാറ്റിവയ്ക്കുകയോ ചെയ്യപ്പെടുകയാണെങ്കിൽ 27-11-2018-ാം തീയതി മേൽപ്പറഞ്ഞ സ്ഥലത്തുവെച്ചുതന്നെ ലേലം നടക്കുന്നതാണ്.

<i>Sl. No.</i>	<i>Items No. PR</i>	<i>Case No.</i>	<i>Description of Vehicle</i>	<i>Premises</i>
1	518/10	Peruvannamuzhy Crime 181/10	KL60 5275 TVS Motor Cycle	Peruvanna- muzhy Police Station
2	275/16	Peruvannamuzhy Crime 257/16	KL11 L 9243 Hero Honda Motor Cycle	
3	166/17	Peruvannamuzhy Crime 82/17	KL18 B 1994 Hero Honda Motor Cycle	

(3)

(4)

നമ്പർ എ2-3714/2018.

2018 ഒക്ടോബർ 9.

ഈ കോടതിയിൽ നിന്നും തീർപ്പ് കൽപ്പിച്ച താഴെ പറയുന്ന കേസുകളിൽ ഉൾപ്പെട്ട തൊണ്ടി മുതലുകൾ 23-11-2018-ാം തീയതി 10.30 മണിക്ക് ബാലുശ്ശേരി പോലീസ് സ്റ്റേഷൻ പരിസരത്തുവെച്ച് പരസ്യമായി ലേലം ചെയ്യുന്നതാണ്. ലേലസംഖ്യ നികുതിയടക്കം ലേലസമയത്തുതന്നെ ഓഫീസിൽ അടയ്ക്കേണ്ടതാണ്. എന്തെങ്കിലും കാരണവശാൽ ലേലം മേൽ കാണിച്ച തീയതിയിൽ നടക്കാതെ പോകുകയോ ലേലം മാറ്റിവയ്ക്കുകയോ ചെയ്യപ്പെടുകയാണെങ്കിൽ 28-11-2018-ാം തീയതി മേൽപ്പറഞ്ഞ സ്ഥലത്തുവെച്ചുതന്നെ ലേലം നടക്കുന്നതാണ്.

Item No. PR — 72/15

Case No.—Balussery Crime 90/15

Description of Vehicle —KL 56 K 8724 Yamaha Motor Cycle

Premises —Balussery Police Station.

നമ്പർ എ2-സി.സി. 1151/2014.

2018 ഒക്ടോബർ 9.

ഈ കോടതിയിൽ നിന്നും തീർപ്പ് കൽപ്പിച്ച താഴെ പറയുന്ന കേസുകളിൽ ഉൾപ്പെട്ട തൊണ്ടി മുതലുകൾ 30-10-2018-ാം തീയതി 10.30 മണിക്ക് കോടതി പരിസരത്ത് വെച്ച് പരസ്യമായി ലേലം ചെയ്യുന്നതാണ്. ലേലസംഖ്യ നികുതിയടക്കം ലേലസമയത്ത് തന്നെ ഓഫീസിൽ അടയ്ക്കേണ്ടതാണ്. എന്തെങ്കിലും കാരണവശാൽ ലേലം മേൽ കാണിച്ച തീയതിയിൽ നടക്കാതെ പോകുകയോ ലേലം മാറ്റിവയ്ക്കുകയോ ചെയ്യപ്പെടുകയാണെങ്കിൽ 12-11-2018-ാം തീയതി മേൽപറഞ്ഞ സ്ഥലത്തുവെച്ചുതന്നെ ലേലം നടക്കുന്നതാണ്.

Item No. PR — 214/14

Case No.—Atholy Crime 175/14

Description of Item —Color TV

Premises —Court Complex, Perambra.

(Sd.)

Perambra.

Judicial First Class Magistrate-II.